## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6236 ANSWERED ON:04.05.2010 TRAINING OF TERRORISTS

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that terrorist training camps are still running in Pak Occupied Kashmir and Pakistan;
- (b) if so, whether a large number of terrorists have been trained to spread terrorism in the country;
- (c) if so, the details thereof and the reaction of the Government thereto alongwith the steps taken to check inflow of such trained terrorist into the country;
- (d) whether the connivance of foreign nationals and Pakistan based underworld mafias in the terrorist activities in the country have been reported;
- (e) if so, the details of such cases reported during each of the last three years and the current year, State-wise; and
- (f) the steps taken by the Government in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a) to (f): Yes Madam.According to reports there are a number of training camps and launching pads situated across the border and used for infiltrating trained militants/terrorists into J&K State and other parts of the country. During 2007, 106, during 2008, 81 and during 2009, 36 Foreign National Terrorists have been reported to be killed. To Check the Terrorist activities the Govt. in tandem with the State Govt., have adopted a multi-pronged approach, to contain cross border infiltration in Jammu & Kashmir, which includes, Inter-alia, strengthening of border management and multi-tiered and multi-modal deployment along international border/line of control and infiltration routes, construction of border fencing, improved technology, weapons and equipment for security forces, improved intelligence and operational coordination and synergizing intelligence flow to check infiltration and pro-active action against the terrorists within the States. The counter infiltration efforts are reviewed periodically at various levels in the State Govt. and in the Central Govt.